COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 213 OF 2018 & IA NO. 999 OF 2018

Dated: 8th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Limited Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Mr. Amit Kapur

Mr. Rahul Kinra Mr. Anurag Bansal

Mr. Ashutosh Kr. Srivastava (Rep.)

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Suraj Singh

ORDER

Learned counsel for the respondents may file reply on or before 12.11.2018 with advance copy to the other side. Rejoinder may be filed on or before 03.12.2018 with advance copy to the other side.

List the matter on <u>12.12.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk